

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/**Jammu**

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge (OIC) Litigation

GOVERNMENT ORDER NO:-5308 - JK (LD) of 2026

DATED: - 22 - 04 - 2026

Sanction is hereby accorded to the appointment of Officer's of Police /Home Department as mentioned in annexure to this Government Order as Officer In charge Litigation (OIC) for the cases indicated against each including contempt petition, if any, pending before Hon'ble Supreme Court of India/ Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC's shall be governed by the provisions of Government Order No.1673-JK (LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

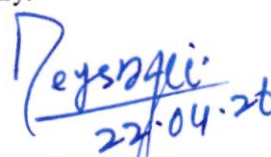
Commissioner/Secretary to the Government

Dated: 22.04.2026

No:-LAW-OIC/4/2026

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Principal Secretary to Government, Home Department
7. Director Litigation, Srinagar/ Jammu.
8. Assistant Law Officer concerned
9. Officer In Charge Litigation (OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Commissioner Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

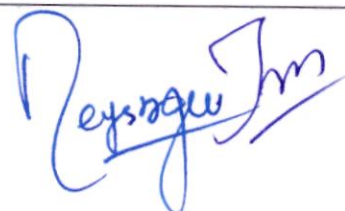

(Reyaz Ali Bhat)

Deputy Legal Remembrancer



Annexure to the Government Order No. 5308- JK (LD) of 2026 dated 22.04.2026

S No.	Title of the Case	OIC
1	FIR No. 161/2019 u/s 8/15 NDPS Act, P/S Samba titled UT of J&K Vs Murad Baksh & Ors.	Sh. Arjun Chib, DAR, Samba
2	FIR No. 500/2024 u/s 8/15 NDPS Act, P/S Udhampur titled State of J&K Vs Baljit Rai alias Balli.	Sh. Praladh Singh, DySP, Hqrs, Udhampur,
3	FIR No. 351/2025 u/s 8/21/22 NDPS Act, P/S Udhampur titled UT of J&K Vs Shamim Hassan.	Sh. Praladh Singh, DySP, Hqrs, Udhampur,
4	FIR No. 161/2019 u/s 8/15 NDPS Act, P/S Samba titled UT of J&K Vs Murad Baksh & Ors	Sh. Arjun Chib, DAR, Samba
5	FIR No. 156/2022 u/s 376/363/342/323/506/201 IPC, & 4/6 POCSO Act, P/S Chenani titled UT of J&K Vs Babu Ram.	Sh. Sukhvir Singh, SDPO, Chenani
6	FIR No. 165/2024 u/s 8/21/22 NDPS Act, P/S Rehambal titled UT of J&K Vs Anif Ayoob Dar & Anr.	Sh. Praladh Singh, DySP, Hqrs Udhampur
7	FIR No. 294/2024 u/s 109/352/191(2)117(2) BNS, PS Samba, titled UT of J&K Vs Havaladar Manjeet Singh Singh & Ors	Shri Arjun Chib, DySP, SDPO, Samba
8	FIR No. 67/2022 u/s 8/15 NDPS Act, P/S Udhampur titled State of J&K Vs Bandana Sharma.	Sh. Praladh Singh, DySP, Hqrs Udhampur
9	FIR No. 110/2018 u/s 8/15 NDPS Act, P/S Vijaypur titled State of J&K Vs Harnam Singh.	Sh. Arun Jamwal, SDPO, Vijaypur
10	FIR No. 171/2020 u/s 8/21/22 NDPS Act, P/S Udhampur titled UT of J&K Vs Amir Shah.	Sh. Praladh Kumar, DySP, Hqrs Udhampur
11	FIR No. 163/2023 u/s 8/15 NDPS Act, P/S Chenani titled UT of J&K Vs Gurpreet Singh.	Sh. Sukhvir Singh, DySP, SDPO, Chenani
12	FIR No. 74/2021 u/s 8/15 NDPS Act, P/S Majalta titled UT of J&K Vs Mohan Singh & Anr.	Sh. Sultan Mirza, DySP SDPO, Ramnagar
13	FIR No. 30/2025 u/s 8/15/25 NDPS Act, PS Samba, titled UT of J&K Vs Riyaz Ahmed	Shri Arjun Chib, DySP, SDPO, Samba
14	FIR No. 458/2023 u/s 8/15 NDPS Act, P/S Udhampur titled UT of J&K Vs Balal Ahmed.	Sh. Praladh Kumar, DySP, Hqrs Udhampur
15	FIR No. 110/2025 u/s 8/15 NDPS Act, P/S Chenani titled UT of J&K Vs Sat Masih.	Sh. Sukhvir Singh, SDPO, Chenani
16	FIR No. 157/2025 u/s 8/21/22 NDPS Act, P/S Rehmbal titled State now UT of J&K Vs Zahoor Ahmed Sheikh & Anr	Sh. Praladh Singh, DySP, Hqrs Udhampur
17	FIR No. 80/2023 u/s 8/21/22 NDPS Act, P/S Rehmbal titled UT of J&K Vs Shabir Ahmed.	Sh. Praladh Kumar, DySP, Hqrs Udhampur
18	FIR No. 103/2021 u/s 8/20 NDPS Act, P/S Chenani titled State of J&K Vs Ram Krishan	Sh. Sukhvir Singh, SDPO, Chenani



19	FIR No. 92/2025 u/s 8/21/22/25 NDPS Act, P/S Vijaypur titled UT of J&K Vs Vijay Kumar.	Sh. Arun Jamwal, SDPO, Vijaypur
20	FIR No. 465/2024 u/s 8/15 NDPS Act, P/S Udhampur titled UT of J&K Vs Manjinder Singh alias Lovely.	Sh. Praladh Kumar, DySP, Hqrs Udhampur
21	FIR No. 47/2020 u/s 8/21/22 NDPS Act, P/S Udhampur titled State of J&K Vs Jeevan Kumar.	Sh. Praladh Kumar, DySP, Hqrs Udhampur
22	FIR No. 156/2022 u/s 376/363/342/323/506/201 IPC, & 4/6 POCSO Act, P/S Chenani titled UT of J&K Vs Babu Ram.	Sh. Sukhvair Singh, SDPO, Chenani
23	FIR No. 27/2022 u/s 8/15 NDPS Act, P/S Rehmbal titled UT of J&K Vs Mohd Junaid.	Sh. Praladh Singh, DySP, Hqrs Udhampur
24	FIR No. 43/2021 u/s 8/21 NDPS Act, P/S Majalta titled UT of J&K Vs Amarjeet Singh.	Sh. Sultan Mirza, DySP SDPO, Ramnagar
25	FIR No. 587/2019 u/s 8/15 NDPS Act, P/S Udhampur titled State of J&K Vs Shaheen Ahmed Bhat.	Sh. Praladh Singh, DySP, Hqrs Udhampur
26	FIR No. 445/2024 u/s 8/15 NDPS Act, P/S Udhampur titled State now UT of J&K Vs Lovepreet Singh.	Sh. Praladh Singh, DySP, Hqrs, Udhampur,
27	FIR No. 82/2025 u/s 8/21/22 NDPS Act, P/S Thanamandi titled State of J&K Vs Sheraz Ahmed.	Sh. Purapkar Singh, SDPO, Thanamandi
28	WP (C) No. 711/2025 titled Junaid Manzoor Dar V/S Union of India and Others	Sh. Murtaza Ahmad, DYSP PID No. EXK-952273 of CID CI Kashmir
29	WP (C) No. 2780/2025 titled Tariq Showkat Ahmad Dar V/S Union of India and Others	Sh. Murtaza Ahmad, DYSP PID No. EXK-952273 of CID CI Kashmir
30	WP(C) No. 957/2026 titled Abdul Khalid V/s UT of J&K and others	Sh. Khalid Ashraf, DYSP (Hqrs) CID CI Jammu
31	WP (C) No. ---/2026 titled Abdul Hamid Shah V/S UT of J&K and Others	Sh. Murtaza Ahmad, DYSP PID No. EXK-952273 of CID CI Kashmir
32	WP (C) No. ---/2026 titled Ghulam Mohd Bhat V/S Union of India and Others	Sh. Murtaza Ahmad, DYSP PID No. EXK-952273 of CID CI Kashmir
33	WP (C) No. ---/2026 titled Mohd Iqbal Beigh V/S UT of J&K and others	Sh. Murtaza Ahmad, DYSP PID No. EXK-952273 of CID CI Kashmir
34	WP (C) No. ---/2026 titled Yasmeen Jan V/S Union of India and Others	Sh. Murtaza Ahmad, DYSP PID No. EXK-952273 of CID CI Kashmir
35	WP (C) No. ---/2026 titled Izhar Ul Haque V/S Union of India and others	Sh. Murtaza Ahmad, DYSP PID No. EXK-952273 of CID CI Kashmir
36	WP (C) No. ---/2026 titled Sana Majeed V/S Union of India and others	Sh. Murtaza Ahmad, DYSP PID No. EXK-952273 of CID CI Kashmir
37	WP(C) No. -/2026 titled, Ghulam Ali Malik V/s UOI and others	Sh. Khalid Ashraf, DYSP (Hqrs) CID CI Jammu

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38	WP (C) No. ---/2026 titled Ghulam Mohd Lone V/S Union of India and others	Sh. Murtaza Ahmad, DYSP PID No. EXK-952273 of CID CI Kashmir
39	WP (C) No. --/2025 titled Muntazir Mehdi V/S Union of India and others	Sh. Murtaza Ahmad, DYSP PID No. EXK-952273 of CID CI Kashmir
40	WP (C) No. ---/2026 titled Musadik Mubarak V/S Union of India and others	Sh. Murtaza Ahmad, DYSP PID No. EXK-952273 of CID CI Kashmir
41	WP (C) No. ---/2026 titled Danish Farooq V/S Union of India and others	Sh. Murtaza Ahmad, DYSP PID No. EXK-952273 of CID CI Kashmir
42	O.A No. --/2026 titled Omer Hassan V/S UT of J&K and Others.	Sh. Murtaza Ahmad, DYSP PID No. EXK-952273 of CID CI Kashmir
43	WP(C) No. --/2026 titled Abdul Khalid V/s UT of J&K and others	Sh. Khalid Ashraf, DYSP (Hqrs) CID CI Jammu
44	WP (C) No. ---/2026 titled Bashir Ahmad son V/S Union of India and others	Sh. Murtaza Ahmad, DYSP PID No. EXK-952273 of CID CI Kashmir
45	WP (C) No. 214/2026 titled Jawhara Akhter V/S Union of India and others	Sh. Murtaza Ahmad, DYSP PID No. EXK-952273 of CID CI Kashmir
46	WP (C) No. 173/2026 titled Niamat Feroz V/S Union of India and others	Sh. Murtaza Ahmad, DYSP PID No. EXK-952273 of CID CI Kashmir
47	O.A No. --/2026 Fayaz Ahmad Lone V/S UT of J&K and Others	Sh. Murtaza Ahmad, DYSP PID No. EXK-952273 of CID CI Kashmir
48	WP(C) No.146/2025 titled Raaikah Maqbool V/s Union of India and others.	Sh. Khalid Ashraf, DYSP (Hqrs) CID CI Jammu
49	WP(C) No. 120/2025 titled Aliya Banoo V/s UT of J&K and others	Sh. Khalid Ashraf, DYSP (Hqrs) CID CI Jammu
50	WP (C) No. 621/2026 titled Tariq Ahmad Banday V/S Union of India and Others	Sh. Murtaza Ahmad, DYSP PID No. EXK-952273 of CID CI Kashmir
51	WP (C) No. 621/2026 titled Tariq Ahmad Banday V/S Union of India and Others	Sh. Murtaza Ahmad, DYSP PID No. EXK-952273 of CID CI Kashmir
52	WP (C) No. --/2026 titled Abi(I Rashid V/S UT of J&K and others	Sh. Murtaza Ahmad, DYSP PID No. EXK-952273 of CID CI Kashmir
53	OA No. 1045/2025 titled Ilyas Ahmad Sofi V/s UT of J&K & Others	Shri Varun Jandial Dy.SP (Pers)
54	TA No. 61/8017/2021 in SWP No. 493/2011 titled Ravi Kumar and Another V/S State of J&K and others.	Shri Raj Kumar Kaul, DySP, PID No. EXJ-955636
55	OA No 74/2026 titled Mohd Amin Rather Vs UT of J&K and Others	Sh Dalgit Singh, DySP No ARP981795 Adjutant JKAP-8th Battalion
56	TA No 7422/2021 titled Tariochan Singh Vs UT of J&K and Others	Sh Narinder Singh, DySP(M) Administrative officer ZPHQ Jammu, Mob No 9419231441

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57	OWP No 615/2019 titled Chanchal Singh Vs State/ UT of J&K and Others.	Sh Mudasir Hussain SDPO Domana Jammu
58	HCP No 21/2026 titled Shubham Saini Vs UT of J&K and Others	Sh Gurmeet Singh, SDPO R.S. Pora Jammu
59	T.ANo. 4025/2021 titled Sheetal Prashad Vs State of J&K and others.	Shri Junaid Hakeem DySp HQ J&K Police Jammu
60	WP(c) No 476/2026 titled M/s VIP Saloon and Spa and Others Vs State/U.T of J&K and Others	Shri Sachit Sharma, SDPO City East, Jammu
61	WP No _2026 titled Balwant Singh Vs UT of J&K and Others	
62	TA/85/2026 titled Kuldeep Chander Vs Home Department	Smt Farha Nishat-JKPS, DySP, Hqrs Jammu
63	WP(C) No _/2026 titled Kasturi Lal Wasan Alias Pappu Wasan Vs UT of J&K through VC PS Gandhi Nagar and Another	Shri Kuljeet Singh, SDPO City South Jammu
64	Claim Petition No. /2025 titled Maryam Bujal & Ors Vs UT of J&K & Ors	Shri Rakesh Kumar, Dy.SP, PID No. EXJ-006589 of IRP 16th Bn
65	WP(C) No _/2026 titled Darshan Lal Vs UT of J&K & Others	Shri Kuljeet Singh. SDPO City South Jammu
66	WP(C) No 2681/2024 titled Bansilal Vs UT of J&K and Others.	Sh Sushil Kumar DySP DAR Kishtwar
67	OA No 165112025 titled Manoj Kumar Vs UT of J&K and Others	
68	OA No 1381/ 2024 titled Jagdish Singh Vs UT of J&K & others	Smt. Farha Nishar JKPS, Dy.SP, Hqrs. Jammu
69	WPC No 61412026 titled Jamat Ali Vs UT of J&K & others.	Shri Vinod Kundal. SDPO Nagrota, Jammu
70	LPA No _/ 2026 titled UT of J&K and Others Vs Hotel Metro	Sh Mohammad Shafi Khan ADO RPHQ, Srinaga
71	FIR No 06/2010 PS JIC/SIA Jammu titled UT of J&K Vs Abdul Rashid @ Arsalan	Sh Farooq Hussain Shah DySP, SIA Jammu
72	OA No 1687/2025 titled Narinder Paul Vs UT of J&K and Others	Sh Satish Kumar-JKPS DySp Rajouri
73	TA No 15312020 in SWP No 173/2020 titled Mushtaq Hussain Shah Vs State (now UT of J&K) and Others	Sh Shamim Kumar-JKPS DySP PC Rajouri
74	Criminal Appeal titled UT of J&K Vs Munish and Others in case FIR No 9112014 t/s 8120 NDPS Act of PS Lakhanpur	Sh Bhagwan Dass DySP Dar Kathua
75	WP(C) No _/2026 titled Dilawar Singh Vs UT of J&K and Others	Sh Kuljeet Singh SDPO City South Gandhi Nagar Jammu
76	Civil Suit titled Swaran Lal Vs UT of J&K and others	

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77	Civil Appeal titled Jeep Singh Vs Mandeep Kour and Others	Sh Gurjeet Singh SDPO R.S. Pura Jammu
78	Civil Suit No /2025 titled Baldev Rai and Others Vs I.IT of J&K and Others	Sh. Sachit Shanna SDPO City East, Jammu
79	WP(C) No ___ 2026 titled M/S Shree Kailash Stones & Another Vs the J&K Bank and Others	Sh. Kuljeet Singh SDPO Gandhi Nagar, Jammu
80	HCP No ___ / 2026 titled Sandeep Kumar Vs UT of J&K and Others	Sir, Gurmeet Singh SDPO R.S. Pura Jammu
81	OA No 701/2025 titled Mohd Iqbal Vs UT of J&K and Others	Sh. Mohd Astam, Addl. SP Doda
82	WPC No 1765/2023 titled Vinod Kumar Vs UT of J&K and Others	Sir. Rabinder Singh, SDPO Marwah
83	WPC No _/2025 titled Naresh Kumar Vs UT of J&K and Others	Smt Farha Nishat, (JKPS) DySP Hqrs Jammu
84	HCP No _ 12026 Nikhil Kumar Vs UT of J&K and Others	Shri Mudasir Hussain, SDPO Domana Jammu
85	Sh. Varinder Gupta, SDPO Akhnoor Jammu	WPC No 12025 titled Kuldeep Raj Vs UT of J&K and Others
86	OA No 151412025 titled Nisar Ahmad Vs Home Department and Others	Sh Shouket Ahmed Zargar, DySP JKAP 5th Bn
87	WP(C) No. 1379/2025 titled Balbir Singh Vs UT/ state of J&K and others before the Hon'ble Supreme Court of India	Sh Abdul Majid Reshi DySP(M), ADO Telecom
88	HCP No 12025 titled Vinod Kumar @ Kuda Vs UT of J&K & Others.	Shri Satish Bhardwaj, SDPO City West Jammu.
89	WP(C) No 48112025 titled Mohd Shafi Vs UT of J&K & Others.	Shri Kuljeet Singh, SDPO City South, Jammu
90	WP No _/2025 titled Annie Burat Vs UT of J&K & Others	Siin Vikram Singh, SDPO City North, Jammu
91	Civil Suit No _/2018 titled Teja Singh and another Vs Union of India through Secretary to the Department of Labour Government of India and Others'	Shri Kuljeet Singh, SDPO City South, Jammu
92	Civil Suit titled Rakesh Kumar Vs UT of J&K through Principal Secretary Home Department and Others.	Shri Kuljeet Singh, SDPO City South, Jammu
93	Civil Suit titled Rani Devi Vs UT of J&K through Chief Secretary J&K and Others	Shri Mudasir Hussain, SDPO Domana, Jammu
94	WP(C) No _/2025 Rashid Vs State/UT Others	Shri Satish Bhardwaj, SDPO City West Jammu
95	OA No 106112025 titled Aejaz-udDin Sheikh Vs UT of J&K and Others	Shri Nisar Ahmad Masoo di, DySP(M) ADO ZPHQ
96	OA No 19312025 titled Mushtaq Ahmad Shah Vs UT of J&K and Others	
97	WP(C) No. _/2026 titled Inhabitants of village Barnai Tehsil Jammu Vs UT of	Shri Mudasir Hussain, SDPO Domana,

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	J&K and others	Jammu,
98	WP(C)No ___ / 2026 Titled Shampail Ahmad Wani Vs UT of J&K through P/S Jhajjar Kotli Jammu.	Shri Vinod Kundal, SDPO Nagrota, Jammu
99	Civil Suit titled Jyoti Devi W/o Som Raj Vs Kunal Jamwal then SHO PS Domana Jammu C/o SSP Janmu and Others	Shri Mudasir Hussain, SDPO Domana, Jammu
100	Civil Suit titled Balvinder Kumar Vs UT of J&K & others	Shri Kuljeet Singh, SDPO City South, Jammu
101	Civil Suit titled Kuldeep Kumar Sharma Vs UT of J&K	Shri Sachit Sharma, SDPO City East, Jammu
102	OA No 1710/2025 titled Madhu Bala Vs UT of J&K & Ors.	Sh. Sumit Sharma, DySP HQ Samba
103	Crl A(D) No.08/2025, Crl.M No.232/2025 titled Arshad Ahmad Allaie Vs UT of J&K through SHO P/S City Jammu.	Shri Vikram Singh, SDPO City North, Jammu
104	Original Application No 311/2025 titled Preeti Devi VS tj'lol'J&K and Ors	Sh. Rohit Kurnar DySP Training
105	OA No 1212/2020 titled Waryam Singh Vs UT of J&K and Others	Shri Suhail Rashid, DySP Estates/ Welfare Jammu
106	CRM(M) No.1067/2025 Usman Afzal Vs UT of J&K and Anr (arising in case FIR No.60/2025 of PS EOW CBJ)	Sh. Fiesel Qureshi JKPS, SSP EOW, Crime Branch Jammu
107	CRM(M) No.2178/2025 Gursagar Singh Vs UT of &K and Anr (arising in case FIR No.5612024 of PS EOW CBJ)	
108	CRM(M) No.02/2026 Rakesh Kumar Vs UT of J&K & Ors (arising in case FIR No.19/2014 of PS EOW CBI)	
109	CRM(M) No.950/2025 A.K Traders Vs UT of J&K and Ors (arising in case FIR No.7412025 of PS EOW CBJ)	
110	CRM(M) No.313/2025 Parvaiz Ahmed Vs UT of J&K & Ors (arising in case FIR No.1412024 of PS EOW CBJ)	
111	WPC No. 162/2025 titled Mohammad Akbar Wani V/S Crime Branch Srinagar and others. FIR No. 20/2018 of P/S EOW Srinagar.	Shri Showkat Ahmad Bukhari (Dy. SP)
112	WPC No. /2026 titled Mohammad Eesa Sheera V/s UT of J&K and others	Mohd Ashrif Lissery, Dy.SP JKPS(185687) Sub Divisional Police Officer, Magam, Budgam

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